of the works completed as on date are as follows:-

Fencing sanctioned	Fencing completed	
340 km	262.7 km	
From Border Pillar (BP) No. 921/M to $1135/M$	BP No. 921 to 1012 = 145 km.	
	BP No. 1049 to 1050 = 1km. (Pilot project)	
	BP No. $1057/M$ to $1122/S-2 = 102.7$ km.	
	BP No. 1125 to $1135 = 14$ km.	

(c) The balance fence works along the India-Pakistan border in the State of Gujarat fall in the inundated/water-logged/marshy areas. The executing agencies are deploying improved technology to fence the remaining stretches which can withstand the terrain and weather conditions. In order to complete the work with improved technology, a pilot project of one km has been completed. Further, since some of the parts of the India-Pakistan border are highly marshy and low-lying, the fencing of the entire open parts of the India-Pakistan border in the State of Gujarat is not feasible.

## Transfer of CRPF land for expansion of airport at Nagpur

1017. SHRI SANJAY RAUT: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government of Maharashtra has requested for the transfer of about 2.30 hectare land belonging to CRPF, Nagpur, to Multi-modal International Cargo Hub and Airport at Nagpur (MIHAN) Project for expansion of existing airport; and
  - (b) if so, Government's response thereto and by when it will be approved?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) Yes, Sir.

(b) The Ministry of Home Affairs, in principle, agrees with the request. However, as per existing policy, the proposal is under process for seeking approval of the competent authority.

## Beneficiaries under freedom fighters pension scheme

1018. SHRI. SANJAY RAUT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the State-wise current number of freedom fighters and their dependents who are getting freedom fighters pension and other facilities;

- (b) how much amount has been distributed by Government during the last three years;
- (c) whether Government has received many complaints regarding the implementation of this scheme; and
  - (d) if so, the details thereof and Government's response thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) Number of the freedom fighters and their eligible dependents receiving Central Samman Pension through various banks as on 01st January, 2015 along with other facilities under Swatantrata Sainik Samman Pension Scheme, 1980, State-wise is given in the Statement-I (See below).

(b) The amount of Central Samman Pension paid during the last three years is as under:-

Year	Pension (₹ in crore)	
2012-13	772.83	
2013-14	826.11	
2014-15 (upto 31.01.2015)	705.45	

(c) and (d) Complaints/grievances received regarding non payment/less/excess payment of pension are disposed off after examining them with reference to the applicable provisions of the Swatantrata Sainik Samman Pension Scheme 1980, in consultation with the State Governments/UTs.

Statement-I

State-wise number of Central Freedom Fighter Pensioners/dependents who are drawing pension through banks as on 01.01.2015

Sl. No.	State/UT	Number of	Number of	Total
		Central Freedom	dependent family	
		Fighter Pensioners	pensioners	
1	2	3	4	5
1.	Assam	157	771	928
2.	Andhra Pradesh	694	1095	1789
3.	Andaman and Nicobar Islands	01	0	01
4.	Bihar	1436	2366	3802
5.	Chhattisgarh	20	230	250

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1	2	3	-4	5
6.	Daman and Diu	03	02	05
7.	Delhi	150	297	447
8.	Goa	406	399	805
9.	Gujarat	202	273	475
10.	Haryana	183	569	752
11.	Himachal Pradesh	169	496	665
12.	Jammu and Kashmir	53	99	152
13.	Jharkhand	80	290	370
14.	Kerala	118	716	834
15.	Karnataka	425	1535	1960
16.	Madhya Pradesh	167	408	575
17.	Maharashtra	1494	2638	4132
18.	Manipur	11	09	20
19.	Mizoram	01	0	01
20.	Meghalaya	05	30	35
21.	Nagaland	01	01	02
22.	Odisha	185	504	689
23.	Puducherry	23	74	97
24.	Punjab	581	790	1371
25.	Rajasthan	168	231	399
26.	Sikkim	O	0	0
27.	Tamil Nadu	537	1561	2098
28.	Telangana	2519	3313	5832
29.	Tripura	29	303	332
30.	Uttarakhand	70	486	556
31.	Uttar Pradesh	252	664	916
32.	West Bengal	1294	4316	5610
	Total	11434	24466	35900

Separate housing pool for women in police force

1019. SHRI T. RATHINAVEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the lack of residential accommodation, which is seen as one of the major impediments faced by women, in joining the police-force;